

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 25
98/241- 242/PB/2021

IN THE MATTER OF:

Union of India Through Serious Fraud ... Petitioner/Applicant
Investigation Office

Vs.

AMB Buildprop Pvt. Ltd. & Ors.

... Respondent

Order u/S. 241-242 of the Companies Act, 2013

Order delivered on 02.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Ms. Shiva Lakshmi, CGSC; Adv. Arani Chaudhary
For the Applicant : Adv. R. K. Gupta, Adv. Swaralipi Deb Roy & Adv.
Aakash Aggarwal in IA-34/2022 and Respondent No.
2 & 84 in the main petition
Adv. Ekansh Mishra
For the Respondent : Sr. Adv. Mr. P. Nagesh with Adv. Amit Goel for R-1
Adv. R. K. Gupta, Adv. Swaralipi Deb Roy & Adv.
Aakash Aggarwal for R-2 & 84
Sr. Adv. Mr. Arun Kathpalia with Adv. Ekansh Mishra
for R-3
Adv. Swapnil Gupta, Adv. Abhinav Mishra and Adv.
Sajal Jain for R-70
Captain Sudhir Kumar Mittal, AR for R-101/ Vinod
Kumar Mittal in IA(CA)-139/2022
Adv. Ujjwal Malhotra for R-109
Adv. Aashul Aggarwal along with Adv. Darshit
Sidhabhatti for R-123 and R-124
Adv. Mohit Kumar for R-128 & 129
Adv. Divyakant Lahoti and Adv. Vindhya Mehra for
R-142

ORDER

IA(CA)-29/2022, IA(CA)-31/2022, IA(CA)-34/2022, IA(CA)-35/2022 & IA(CA)-139/2022

Ms. Shiva Lakshmi, Ld. CGSC for the Petitioner/SFIO appears physically.

Mr. P. Nagesh, Ld. Sr. Counsel for R-1 appears physically.

Mr. Arun Kathpalia, Ld. Sr. Counsel for R-3 appears through VC.

Both Sr. Counsels seek time to argue on maintainability of the petition filed by SFIO.

At request and by consent of all parties, list the matter **on 11.07.2024.**

**Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT**

**Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

Shubham Pandya – 02.05.2024